GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.3943 TO BE ANSWERED ON 24TH MARCH, 2023

PRIMARY HEALTH CENTRES

3943. DR. NISHIKANT DUBEY: SHRI NIHAL CHAND: SHRI MANOJ TIWARI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the number of Primary Health Centres (PHCs) functioning across the country, State/UTwise including Rajasthan and Jharkhand;

(b) whether the said Primary Health Centres (PHCs) have shortage of Doctors, Trained Staff and equipment, if so, the steps taken by the Government to overcome the said shortage; and (c) whether the Government has received the proposals from the States for opening new Primary Health Centres (PHCs), if so, the details thereof and the funds allocated for the said purpose, State/UTwise?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (c) : As per the norms defined under Indian Public Health Standards(IPHS) 2022, a PHC in rural area can be established for a population of 30,000 in plains and 20,000 in hilly and tribal areas. Urban PHCs can be constructed at a population of 50,000 and as a polyclinic at population of 2.5-3 lakhs.

Rural Health Statistics (RHS) is an annual publication, based on Health care administrative data reported by States/UTs. As per RHS 2021-22, State/UT-wise details of PHCs and shortfall of Doctors & Trained Staff including Rajasthan and Jharkhand may be seen at the following link of RHS 2021-22:

https://main.mohfw.gov.in/sites/default/files/RHS%202021%2022.pdf

The Ministry of Health and Family Welfare provides technical and financial support to the States/UTs to strengthen the public healthcare system, based on the proposals received in the form of Programme Implementation Plans (PIPs) under National Health Mission. Government of India provides approval for the proposal in the form of Record of Proceedings (RoPs) as per norms & available resources.

The details of RoPs issued to States/UTs wise are available at following web link.

https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744

Under NHM, allocations to State/UTs are made in flexible pools. Approvals under "Hospital Strengthening and New Construction/Renovation and Setting up" under NHM during last three years i.e. from F.Y. 2019-20 to 2021-22 is at Annexure.

Government has taken various steps to optimize the number of doctors and specialists in the country - such as increasing the number of seats in UG/PG level at various medical educational institutes/medical colleges across the country, an increase of more than 70% in last 7 years; encouraging doctors to work in remote and difficult areas; encouraging States to adopt flexible norms for engaging specialists for public health facilities by various mechanisms like 'contracting in' and 'contracting out' of specialist services under National Health Mission.

Under NHM, following types of incentives and honorarium are provided for encouraging Health Specialists to practice in different regions of the country including rural and remote areas of the country:

- Hard area allowance to specialist doctors for serving in rural and remote areas and for their residential quarters.
- Honorarium to Gynecologists/ Emergency Obstetric Care (EmoC) trained, Pediatricians & Anesthetist/ Life Saving Anaesthesia Skills (LSAS) trained doctors.
- Incentives like special incentives for doctors, incentive for ANM for ensuring timely ANC checkup and recording, incentives for conducting Adolescent Reproductive and Sexual Health activities.
- States are also allowed to offer negotiable salary to attract specialist including flexibility in strategies such as "You Quote We Pay".
- Non-Monetary incentives such as preferential admission in post graduate courses for staff serving in difficult areas and improving accommodation arrangement in rural areas have also been introduced under NHM.
- Multi-skilling of doctors is supported under NHM to overcome the shortage of specialists.

Annexure

S.No.	State	2019-20	2020-21	Rs. In Lakhs 2021-22
1	Bihar	52056.00	36045.62	37358.15
2	Chhattisgarh	12783.53	14343.63	14665.83
3	Himachal Pradesh	5516.00	8731.00	3547.39
4	Jammu & Kashmir	6694.80	4363.21	3368.53
5	Jharkhand	11191.91	10493.20	2352.00
6	Madhya Pradesh	28839.82	53115.51	22886.44
7	Odisha	42639.59	20665.69	32219.80
8	Rajasthan	53445.75	94252.62	82158.82
9	Uttar Pradesh	43521.56	144397.66	122539.96
10	Uttarakhand	7061.34	10428.68	12955.74
11	Arunachal Pradesh	2539.94	2828.89	5634.45
12	Assam	17637.22	32971.23	23372.48
13	Manipur	1666.57	2602.17	2858.45
14	Meghalaya	895.50	1282.00	1609.04
15	Mizoram	412.00	557.00	18.00
16	Nagaland	1087.31	3855.33	1005.04
17	Sikkim	692.81	376.68	371.20
18	Tripura	5050.54	4491.00	4874.00
19	Andhra Pradesh	43234.00	14399.00	2332.75
20	Goa	34.92	115.80	124.75
21	Gujarat	2530.00	1075.17	675.30
22	Haryana	7306.01	16762.37	12613.42
23	Karnataka	23030.02	16083.05	15103.25
24	Kerala	13668.61	10734.71	5837.16
25	Maharashtra	78537.33	47508.02	54147.40
26	Punjab	6950.00	8925.00	5141.90
27	Tamil Nadu	26455.98	32950.88	24531.73
28	Telangana	31449.78	13970.07	7512.13
29	West Bengal	16269.00	17727.50	7851.58
30	Andaman & Nicobar Islands	340.00	133.00	159.00
31	Chandigarh	0.00	0.00	0.00
32	Dadra & Nagar Haveli & Daman & Diu	5.76	5.76	2.88
33	Delhi	590.00	0.00	500.00
34	Lakshadweep	0.00	0.00	0.00
35	Puducherry	49.00	4.00	22.80
36	Ladakh	0.00	3240.67	3125.00

State/UT wise SPIP Approvals under Hospital Strengthening (B.4) and New Constructions/ Renovation and Setting up (B.5) from the F.Y. 2019-20 to 2021-22

Note:

1. The above data comprises of inter alia **Hospital Strengtheining** - Up- Gradation of CHCs, PHCs, Dist. Hospitals, Rent and Contingencies, etc. and **New Constructions/ Renovation and Setting up** - CHCs, PHCs, SHCs/Sub Centres, Setting up Infrastructure wing for Civil works, Facility improvement, Civil Works for Operationalising Infection Management & Environment Plan at health facilities, Infrastructure of Training Institutions, SDH, DH and Civil work of DEIC (RBSK), etc.

2. The above data is as per the available Financial Management Report (FMR) submitted by the States/UTs.